



GAHC010246222018

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THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Linked Case : **I.A.(Civil)/2557/2019**
In WP(C) No. 7691/2018

NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD.
VILL. PARLY
REPRESENTED BY ITS SECY. SRI BHUPEN CH. DAS
AGED ABOUT 77 YEARS
S/O LATE BHOGIRAM DAS
R/O VILL. PARLY NOTUN BASTI
P.O. PALASHBARI
DIST. KAMRUP
PIN 781128

VERSUS

THE STATE OF ASSAM AND 6 ORS.
REPRESENTED BY THE ADDITIONAL CHIEF SECY.
FISHERIES DEPTT.
GOVT. OF ASSAM
DISPUR
GUWAHATI 6

2:THE CHIEF SECY. TO THE GOVT. OF ASSAM
DISPUR

GHY-6

3:THE ADDL. SECY.
FISHERIES DEPTT.
GOVT. OF ASSAM
DISPUR

GHY-6

4:THE SPIO
FISHERIES DEPTT.
GOVT. OF ASSAM
DISPUR
GHY-6



5:THE DIRECTOR OF FISHERY ASSAM
MIN BHAVAN
BIRUBARI
GHY-16

6:THE DY. COMMISSIONER
KAMRUP
AMINGAON

PIN- 781031

7:THE BAHARI RESERVE GAON MIN SAMABAI SAMITTEE LTD.

BAHARI HAT
DIST- BARPETA
REP. BY SRI RAMPRASAD MALODAS
S/O- LT SUREN MALODAS
R/O- BAHARI RESERVE
P.O. BAHARIHAT
P.S. TARABARI
DIST- BARPETA
ASSAM

Advocate for : MR. M H ANSARI

Advocate for : MR D KALITA appearing for THE STATE OF ASSAM AND 6 ORS.

BEFORE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

ORDER

27-03-2024

In view of order passed today, i.e. 27.03.2024 in the related writ petition being WP(C) No. 7691 of 2018, no further order is required to be passed in this interlocutory application, which is accordingly disposed of.

JUDGE

Comparing Assistant